

Construction of new quarters is taken up annually on a programme basis according to availability of funds.

**Use of Photographs of Chief of Army staff in Darbhanga Bye-Election to Lok Sabha**

3931. SHRI MADHU DANDAVATE : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether photographs of the Chief of the Army Staff were used in the campaign for bye-election to the Lok Sabha from Darbhanga Parliamentary constituency;

(b) if so, the names of the candidates who used the photographs; and

(c) whether any action was taken by Government under the Election Law ?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI NITIRAJ SINGH CHAUDHARY) : (a) The Government and the Election Commission have no information either from the contesting candidates or the State authorities regarding the use of the photographs of the Chief of the Army Staff, in the bye-election to Lok Sabha from the Darbhanga Parliamentary Constituency.

(b) and (c). Do not arise.

**Firing by R. F. F. Personnel at Khirai Railway Station (South Eastern Railway)**

3932. SHRI JAGADISH BHATTACHARYA : Will the Minister of RAILWAYS be pleased to state :

(a) the reason for firing by Railway Protection Force personnel at Khirai Station on the South Eastern Railway in West Bengal resulting in the death of four men including a student and a gangman on the 27th March, 1972; and

(b) the steps taken by Government to stop the recurrence of such incidents in future ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIA) : (a) In a personal quarrel between some gangman and Railway Protection Force Armed Wing men, some gangmen received injuries. Subsequently a number of gangmen and villagers including students assembled there and assaulted the Railway Protection Force men who got panicky. Apprehending that their rifles will be snatched away and their lives exposed to danger, they opened fire resulting in death of three persons and injury to a few others.

(b) Railway Protection Force posted there have been withdrawn to bring back normally. The accused Rakshaks are under Police custody and have been placed under suspension pending further investigation. Suitable instructions have been issued to the Railway Protection Force staff to be more tactful and tolerant in their dealings with the people.

**Slow Progress of Canal Projects in Rajasthan**

3933. SHRI SHRIKISHAN MODI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether there is a demand for appointment of a Committee to probe into the slow progress of the Canal Schemes in Rajasthan and to recommend measures to utilise the Beas water that continues to flow into Pakistan two years after Indus waters treaty obligations are over; and

(b) if so, Government's reaction thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) No, Sir.

(b) Does not arise.

**Rail Wagons for Kapadvanj Railway Station (Western Railway)**

3934. SHRI PRABHUDAS PATEL : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is a great shortage of rail wagons at Kapadvanj railway Station